

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.12.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8627 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Universal Enterprise Vs. Geeta Prints Ltd.	Malak Bhatt
2.	I.A. No. 8628 of 2024 in Comp. App. (AT) No. ___ of 2024	Laxmi Talati & Ors. Vs. Hero Motocorp Ltd. & Ors.	Rajnish Kumar
3.	I.A. No. 8629 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashutosh Agarwala Vs. ---	Akash Menon
4.	I.A. No. 8630 of 2024 in Comp. App. (AT) No. ___ of 2024	Kemty Konstruction Pvt. Ltd. & Ors. Vs. Shiv Raj Singh	CA Kamal Jain

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